

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

CP (IB) No. 111/7/HDB/2017

AND

**IA No. 143/2018, IA(IBC) 1722/2023, IA(IBC) 178/2024, IA(IBC) 41, 570, 573, 974 &
975/2024 in CP (IB) No. 111/7/HDB/2017
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

IDBI Bank Limited

...Financial Creditor

AND

Lanco Infratech Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA No. 143/2018

Orders not pronounced. **For orders on 28.05.2024.**

IA(IBC) 1722/2023

Orders not pronounced. **For orders on 28.05.2024.**

IA(IBC) 178/2024

Learned Senior Counsel Mr B Adinarayana Rao for respondent present through Video Conference. At request of the learned senior counsel for the applicant, for hearing, matter adjourned to 28.05.2024.

IA(IBC) 41/2024

Learned Senior Counsel Mr SR Rajagopalan along with Mr Anoop Rawat, Mr. Sagar Dhawan, Mr Allwin Godwin, Mr Vimal Asthana, Mr Aditya M, Ms Aishani Das, Mr Niranjana Pandian for applicant, present physically.

Learned Senior Counsel Mr Om Prakash for the counsel on record Mr P. Rohit Pogula for first respondent present through Video Conference.

Smt Anuradha Bisani, Chairman of Monitoring Committee/Liquidator present physically.

Both sides arguments concluded. At request for filing written submissions by both sides if not filed within two weeks. **For orders on 28.05.2024.**

IA(IBC) 570/2024

Learned Counsel Mr Narendra Naik, for applicant present through Video Conference.

Matter adjourned to 28.05.2024.

IA(IBC) 573/2024

For hearing, matter adjourned to 28.05.2024.

IA(IBC) 974/2024

Learned Counsel Mr GP Yash Vardhan, for applicant present physically.

Issue Notice to the respondent by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondent within 10 days' time. Posted to 28.05.2024 for filing proof of service and for counter.

IA(IBC) 975/2024

Issue Notice to the respondent by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondent within 10 days' time. Posted to 28.05.2024 for filing proof of service and for counter.

IA under e-filing No 01331/2024

It is taken upon being mentioned by the learned counsel that an urgency application is filed seeking for listing of un-numbered IA under e-filing No 01331/2024 which according to learned counsel has already been scrutinized and for numbering. If the same is in order list the IA on 09.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)